121

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.569/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M.

Name	of the Company	New Kenilworth Hotel Pv	rt.Ltd.	
Under Section		230-232		
SI. No.			Appearing on behalf of	Signature with date

1. My D. N. Shamar ) Mev & letter & Sy 2. My T. Khaitan ) ORDER

Ld. Counsel for the petitioner is present.

Heard. Order is reserved.

Sd

(Jinan K.R.) Member (Judicial)

(V.P. Singh) Member (Judicial)

Sd